

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 321 OF 2016

Dated: 20th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s. API Ispat & Power Tech. (P) Ltd.

.... Appellant (s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Apoorv Kurup for R-1
Mr. Anand K. Ganesan for R-2

ORDER

List the matter on **12.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**